

1	2	3
<i>Uttar Pradesh</i>		
2.	Vishnuprayag HEP (M/s. JIL) (Chamoli)	4x100 = 400
3.	Srinagar HEP (M/s. Duncans Industries Ltd.) (Pauri Garhwal)	5x66 = 330
	Total	816
Thermal		
<i>Uttar Pradesh</i>		
4.	Rosa TPP (Ph.I) (M/s. Indo-Gulf Fertilizers and Chemicals Corpn. Ltd.) (Shahjahanpur)	2x283.5 = 567
<i>Gujarat</i>		
5.	Jamnagar TPP (Ph.I) (M/s. Reliance Power Ltd.)	2x250 = 500
<i>Madhya Pradesh</i>		
6.	Bina TPS (M/s. Bina Power Supply Co. Ltd.)	2x289 = 578
<i>Tamil Nadu</i>		
7.	Tuticorin TPP IV (M/s. SPIC Electric Power Corp. Ltd.)	1x525 = 525
<i>Orissa</i>		
8.	Duburi TPP (M/s. Kalinga Power Corpn.)	2x250 = 500
	Total	2670
	Grand Total	3486

Petroleum Projects

1935. SHRI TARIQ ANWAR :
SHRI C. NARASIMHAN :
SHRI VIJAY HARISHCHANDRA PATEL :

Will the PRIME MINISTER be pleased to state :

- whether the Government have further decided to privatise oil exploration and production;
- if so, the terms on which private companies, including foreign companies, by allowed to explore produce and sell crude oil and gas;
- the total known oil reserves in the country as on 1.1.1997; and
- the total land/sea area they cover and the area presently under production ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :

(a) and (b) In order to encourage private sector participation Government of India has announced the New exploration licensing policy. The salient features of the policy are :-

- Adopting the policy of open availability of exploration acreages in addition to existing bidding rounds.
- ONGC & OIL to compete for obtaining exploration licences on competitive basis alongwith other pvt. sector companies.
- ONGC & OIL to be provided a level playing field by providing same fiscal & contract terms as available for pvt. companies.
- Special package to encourage exploration in deep water and frontier areas.
- Freedom to contractors for marketing of crude oil and gas in domestic market.
- Exemption from Payment of petroleum exploration licences fee/area rentals.
- No compulsory state participation through ONGC and OIL.

(c) Hydrocarbon reserves are estimated once in every year as on 31st March. The estimated recoverable reserves of oil and condensate as on 31.3.96 are 745.65 MMT.

(d) Information is being collected and will be laid on the Table of the House.

Renewable Energy Sources

1936. SHRIMATI VASUNDHRA RAJE : Will the PRIME MINISTER be pleased to state :

- whether the Government propose to expand renewable energy program in Five year Plan;
- if so, the schemes proposed to be launched therefor;
- whether the solar cookers are getting increasingly popular in some states;
- if so, the specific scheme proposed to be implemented to promote solar cookers in that plan period; and
- the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b) Proposals have been prepared for expending the renewable energy